

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

815/2014

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.02.2019**

**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate  
Affairs & Ors.**

**SECTION OF THE COMPANIES ACT: 633(2)**

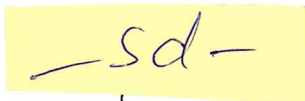
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner:** Mr. Jeevesh Nagrath and Mr. Aruj Dhingra,  
Advocates

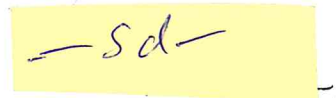
**For the Respondent:** Mr. Dhruv Mehra and Mr. Manik Dogra, Advocates

**ORDER**

Request for an adjournment is being made on behalf of the petitioner on grounds of demise in his family. At request, adjourn to 26<sup>th</sup> March, 2019.



**(V. K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**